

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2623
TO BE ANSWERED ON 4TH AUGUST, 2021**

RATE OF BROADBAND SERVICES

†2623. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to reduce the rate of broadband services;
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) if not, the reason therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (c) As per the existing tariff regulatory framework, tariff for telecommunication services is under forbearance except for leased circuits, national roaming, rural fixed line services and mobile number portability. The service providers have the flexibility to design and offer tariff by taking into account several factors including, *inter-alia*, input costs, level of competition, their understanding of prevailing market situation and their commercial interest.
